

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 253 of 2020

Om Prakash Yadav ... Petitioner  
Versus  
The Union of India through CBI ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Ankit Vishal, Adv.  
For the CBI : Mr. Rohit Sinha, Adv.

04 / 09.07.2020

Heard the parties through Video Conferencing.  
Learned counsel for the petitioner prays for time.  
Prayer for time is allowed as the last chance.  
List this revision three weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-